IN THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD

FRIDAY ,THE SEVENTH DAY OF MARCH
TWO THOUSAND AND TWENTY FIVE

PRESENT

THE HON'BLE THE ACTING CHIEF JUSTICE SUJOY PAUL

I.A. NO. 1 OF 2025

IN

ARBITRATION APPLICATION NO: 187 OF 2023

Between:

M/s. Yogesh Builders, Rep by its Partner, Sri. Rajkumar Kisanchand Jaswani, situated at No. 574, Shani War Peth, Opp. Kesari Office, Pune 411030

... Petitioner/ Applicant

AND

The Chief Engineer (FY), Hyderabad, Opp. Parade Ground, S.P. Road, Secunderabad-500003
...RESPONDENT/ Respondent

Application Under Section 151 of CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to appoint an Arbitrator on behalf of the Respondent U/s. 11 (5) and (6) of Arbitration and Conciliation Act, 1996, read with para 3 (1) (c) of Scheme of Appointment of Arbitrators, 1996, as framed by Hon'ble High Court of Telangana under clause 70 of General Conditions of contract (IAFW-2249) LOA dt. 29/09/2015, for adjudicating the dispute between the applicant and the respondent herein.

Counsel for the Petitioner: SRI GOTATI RAM BABU

Counsel for the Respondent: SRI KRISHNA KISHORE KOVVURI (CENTRAL GOVERNMET

The Court made the following ORDER:

Sri G. Ram Babu, learned counsel for the applicant and Sri Krishna Kishore Kovvuri, learned counsel for the respondent.

This application seeking to appoint substitute arbitrator is taken up.

This Court while deciding Arbitration Application No. 187 of 2023, appointed Hon'ble Sri Justice A. Rajashekar Reddy, a former Judge of this Court, as sole arbitrator. The former Judge has expressed his inability to act as an arbitrator and hence this interlocutory application is filed.

In view of inability of the former Judge, this Court deems it proper to appoint Ms. Justice G. Sri Devi, a former Judge of this Court (R/o. H.No. 1-4-218/Wb/327/Ep, Western Bliss, Vampuguda, Medchal Malkajgiri, Telangana – 500103, Mobile No. 9415135685), as sole arbitrator in place of the previous arbitrator.

Accordingly, this interlocutory application is disposed of.

Sd/- K. SRINIVASA RAO
JOINT REGISTRAR

//TRUE COPY//

SECTION OFFICER

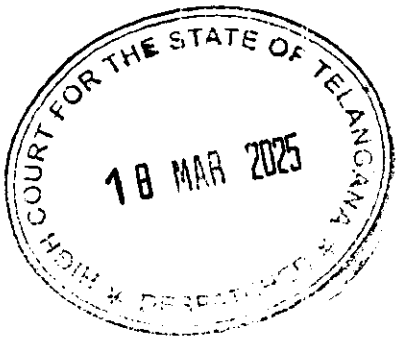
To

1. Ms. Justice G. Sri Devi, a former Judge of High Court , R/o. H.No. 1-4-218/Wb/327/Ep, Western Bliss, Vampuguda, Medchal Malkajgiri, Telangana- 500103, Mobile No. 9415135685 (By Special Messenger)
2. One CC to SRI. GOTATI RAM BABU Advocate [OPUC]
3. One CC to SRI. KRISHNA KISHORE KOVVURI, Advocate [OPUC]
4. Two CD Copies

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HIGH COURT

DATED:07/03/2025



ORDER

I.A. NO. 1 OF 2025

IN

ARB.APPL.No.187 of 2023

DISPOSING OF THE INTERLOCUTORY APPLICATION

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